

15.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 01  
DIVISION BENCH- I  
HON'BLE THE CHIEF JUSTICE  
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

**NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"**

**NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.**

**NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.**

**NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.**

**NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.**

**NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.**

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**MEETING NO. 25125678824**

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**[courtmaster253@gmail.com](mailto:courtmaster253@gmail.com)**

| ITEM NUMBER                | CASE NUMBER                              | PARTY NAME                                                                                                                                                                                                                                                                                                                                                                                                                           | ADVOCATE NAME                      | OTHER INFORMATION |
|----------------------------|------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------|
| AFTER NOTICE MISC. MATTERS |                                          |                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                    |                   |
| 38                         | W.P.(C)-5490/2022<br>CM APPL. 23108/2022 | GREATER KAILASH - II WELFARE ASSOCIATION THROUGH ITS PRESIDENT MR SANJAY RANA V/s GOVT. OF NCT OF DELHI THROUGH ITS CHIEF SECRETARY & ORS.                                                                                                                                                                                                                                                                                           | UDIAN SHARMA, KAMLESH KUMAR MISHRA |                   |
|                            |                                          | OTHER DETAILS OF ADVOCATES:<br>UDIAN SHARMA AND JAITEGAN SINGH<br>KHURANA(CHAMBERSOFUUDIANSHARMA@GMAIL.COM)(9654040605)(PETITIONER)<br>RAVI DHAKAR(DHANKARSRAVI75@GMAIL.COM)()(RESPONDENT)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)<br>SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT)<br>KAMLESH KUMAR<br>MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER) |                                    |                   |

**NOTE: DATE FIXED FOR 14.04.2025**

**NOTE:CM APPL.21412/2025 & 21584-86/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-2232/2025 LISTED AT ITEM NO.11**

15.04.2025

**SUPPLEMENTARY CAUSE LIST**

**NOTE: DATE FIXED FOR 15.04.2025**

**NOTE:CM APPL.21413/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-14780/2023 LISTED AT ITEM NO.18**

**NOTE:CM APPL.21473-74/2025 SHALL BE TAKEN UP ALONGWITH LPA-227/2025 LISTED AT ITEM NO.33**

**NOTE:CM APPL.21588/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-2400/2025 LISTED AT ITEM NO.03**

COURT NO. 37  
DIVISION BENCH - II  
HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

| ITEM NUMBER                  | CASE NUMBER                                                                           | PARTY NAME                                                                                      | ADVOCATE NAME                           | OTHER INFORMATION  |
|------------------------------|---------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------|
| FRESH MATTERS & APPLICATIONS |                                                                                       |                                                                                                 |                                         |                    |
| 87                           | EFA(OS) (COMM)-2/2025<br>CM APPL. 21665/2025<br>CM APPL. 21666/2025                   | RHC HEALTHCARE MANAGEMENT SERVICES PRIVATE LIMITED<br>V/s DAIICHI SANKYO COMPANY LIMITED & ORS. | DEVINA SEHGAL                           | SUB TO OFFICE OBJ. |
|                              |                                                                                       |                                                                                                 |                                         |                    |
| 88                           | EFA(OS) (COMM)-3/2025<br>CM APPL. 21668/2025<br>CM APPL. 21669/2025                   | RHC HEALTHCARE MANAGEMENT SERVICES PRIVATE LIMITED<br>V/s DAIICHI SANKYO COMPANY LIMITED & ORS. | DEVINA SEHGAL                           |                    |
|                              |                                                                                       |                                                                                                 |                                         |                    |
| 89                           | CM APPL. 21623/2025<br>In FAO(OS) (COMM)-57/2023(Disposed off case)                   | BRAHMAPUTRA CRACKER AND POLYMER LTD.<br>V/s RAJSHEKHAR CONSTRUCTION PVT. LTD.                   | NAZIA PARVEEN, MAYANK MIKHAIL MUKHERJEE |                    |
|                              |                                                                                       |                                                                                                 |                                         |                    |
| 90                           | CM APPL. 21673/2025<br>CM APPL. 21674/2025<br>In RFA(COMM)-83/2022(Disposed off case) | BANK OF BARODA ERSTWHILE VIJAYA BANK<br>V/s M/S AGGARWAL AGENCIES PVT. LTD.                     | YOGENDRA PAL SINGH, KUSH SHARMA         |                    |
|                              |                                                                                       |                                                                                                 |                                         |                    |

|    |                                          |                                                                                                                                                                                                        |                   |  |
|----|------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|--|
|    |                                          |                                                                                                                                                                                                        |                   |  |
| 91 | W.P.(C)-3682/2025<br>CM APPL. 17255/2025 | VINOSHA REALITY PRIVATE LIMITED<br>V/s INCOME TAX OFFICER WARD 26(3)<br>DELHI & ORS.                                                                                                                   | DIVYANSHU SARSWAT |  |
|    |                                          | OTHER DETAILS OF ADVOCATES:<br>DIVYANSHU SARSWAT(INFO@KANOON-E.IN)(8860493760)(PETITIONER)<br>DELHI DCIT JUDICIAL HC, UOI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN,<br>UOIDHC@GMAIL.COM)(0)(RESPONDENT) |                   |  |

NOTE: DATE FIXED FOR 14.04.2025

NOTE:CM APPL.21455/2025 SHALL BE TAKEN UP ALONGWITH RFA(COMM) -165/2024 LISTED AT ITEM NO.12

NOTE: DATE FIXED FOR 15.04.2025

NOTE:CM APPL.21416/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C) -5706/2022 LISTED AT ITEM NO.34

COURT NO. 42  
DIVISION BENCH- III  
HON'BLE MS.JUSTICE PRATHIBA M. SINGH  
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,  
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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NOTE: Counsels and Litigants may send their apperances through the following  
link/form. This form shall be available during Court hearing days  
from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

| ITEM NUMBER                  | CASE NUMBER                                                              | PARTY NAME                                                                                | ADVOCATE NAME                | OTHER INFORMATION                                                                                                                                                                                                                                                                                                       |
|------------------------------|--------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| FRESH MATTERS & APPLICATIONS |                                                                          |                                                                                           |                              |                                                                                                                                                                                                                                                                                                                         |
| 78                           | CM APPL. 21671/2025<br>In FAO(OS) (COMM)-<br>263/2023(Disposed off case) | M/S MORGAN SECURITIES AND CREDITS<br>PVT. LTD.<br>V/s M/S GANESH BENZOPLAST LIMITED       | ABHISHEK PURI, ASHWANI KUMAR |                                                                                                                                                                                                                                                                                                                         |
|                              |                                                                          |                                                                                           |                              | OTHER DETAILS OF ADVOCATES:<br>ASHWANI KUMAR(ASHWANKUMAR414@GMAIL.COM)(0)(PETITIONER)<br>ABHISHEK(ABHISHEKPURI@THELAWPOINT.COM)(0)(RESPONDENT)                                                                                                                                                                          |
| 79                           | W.P.(C)-4020/2025                                                        | POOJA SETH<br>V/s COMMISSIONER OF CUSTOMS                                                 | RAVI RATHORE                 |                                                                                                                                                                                                                                                                                                                         |
|                              |                                                                          |                                                                                           |                              | OTHER DETAILS OF ADVOCATES:<br>RICHA KUMARI &<br>ASSOCIATES(YADAVRICHA493@GMAIL.COM)(8766321884)(PETITIONER)<br>IGI LEGAL DELHI, CCGEN(IGILEGALDELHI@GMAIL.COM, CCGEN-<br>DELHI@GOV.IN)(0)(RESPONDENT)                                                                                                                  |
| 80                           | W.P.(C)-4547/2025<br>CM APPL. 21035/2025                                 | A K ENTERPRISES<br>V/s PRINCIPAL COMMISSIONER CGST<br>COMMISSIONERATE DELHI EAST AND ORS. | NAVEEN KUMAR KOHAR           |                                                                                                                                                                                                                                                                                                                         |
|                              |                                                                          |                                                                                           |                              | OTHER DETAILS OF ADVOCATES:<br>JAGJIT NANDLAL & NAVEEN<br>KOHAR(NAVEEN4530@GMAIL.COM)(8800826566)(PETITIONER)<br>HARPREET SINGH, DGGI-<br>GZU(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM,<br>DGGI.GZU@GOV.IN)(0)(RESPONDENT)<br>SK MISHRA, GST DELHI EAST(SK.MISHRA81@NIC.IN,<br>GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) |

## AFTER NOTICE MISC. MATTERS

|    |                                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                                    |  |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------|--|
| 81 | FAO(OS) (COMM)-124/2021<br>CM APPL. 32936/2021<br>CM APPL. 32937/2021<br>CM APPL. 37384/2021<br>CM APPL. 41682/2021<br>CM APPL. 61771/2023<br>CM APPL. 52777/2024 | RAJDHANI MASALA CO & ANR.<br>V/s VICTORIA FOODS PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | ANKUR SINGHAL, ANKUR SINGHAL, SHIVENDRA PRATAP SINGH, ROHIT GANDHI |  |
|    |                                                                                                                                                                   | OTHER DETAILS OF ADVOCATES:<br>NEW RAJDHANI MASALA CO()(9818055361)(PETITIONER)<br>RAJDHANI MASALA CO ()(9818055361)(PETITIONER)<br>ANKUR SINGHAL(ANKURSINGHALADVOCATE@GMAIL.COM)(9811126091)(PETITIONER)<br>VICTORIA FOODS PVT LTD()(9654488174)(RESPONDENT)<br>ANKUR SINGHAL(ANKURSINGHALADVOCATE@GAMIL.COM)(9811126091)(PETITIONER)<br>ROHIT GANDHI(ADV.ROHITGANDHI@GMAIL.COM)()(RESPONDENT)<br>ANKUR SINGHAL(ANKURSINGHALADVOCATE@GMAIL.COM)(9811126091)(PETITIONER)<br>ROHIT GANDHI(ADV.ROHITGANDHI@GMAIL.COM)()(RESPONDENT)<br>SHIVENDRA PRATAP SINGH(SHIVENDRA@THEACMECO.COM)(9953394364)(PETITIONER)<br>ROHIT GANDHI(ADV.ROHITGANDHI@GMAIL.COM)()(RESPONDENT)<br>ADHISH SRIVASTAVA(MAIL@GANDHIPARTNERS.COM)(9818610321)(PETITIONER)<br>SHIVENDRA PRATAP SINGH(SHIVENDRA@THEACMECO.COM)(9953394364)(PETITIONER) |                                                                    |  |
| 82 | W.P.(C)-8433/2024<br>CM APPL. 34828/2024<br>CM APPL. 16421/2025                                                                                                   | M/S BRIJBIHARI CONCAST PVT. LTD.<br>(THROUGH ITS DIRECTOR SH. RAJEEV AGARWAL)<br>V/s DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE MEERURT ZONAL UNIT (THROUGH ITS ADDITIONAL DIRECTOR GENERAL) & ANR.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | RAKESH PRASAD SINGH                                                |  |
|    |                                                                                                                                                                   | OTHER DETAILS OF ADVOCATES:<br>R P SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER)<br>MANISH(MANSRI25@GMAIL.COM)()(RESPONDENT)<br>VR COMMUNICATION(VRCOM1660@GMAIL.COM)()(RESPONDENT)<br>ANURAG DULAW(ANURAGDULAW@GMAIL.COM)()(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                    |  |
| 83 | W.P.(C)-15017/2024<br>CM APPL. 63007/2024                                                                                                                         | M/S. GENPACT INDIA PRIVATE LIMITED<br>V/s ASSISTANT COMMISSIONER OF INCOME TAX, RANGE 10, OSD, NEW DELHI & ANR.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | ANURADHA DUTT                                                      |  |
|    |                                                                                                                                                                   | OTHER DETAILS OF ADVOCATES:<br>ANURADHA DUTT(ADMIN@DMD.LAW, DISHA.JHAM@DMD.LAW)(9910044138)(PETITIONER)<br>INCOME TAX(DELHI.ACIT10.OSD@INCOMETAX.GOV.IN, DELHI.PCIT4@INCOMETAX.GOV.IN)(0)(RESPONDENT)<br>INCOME TAX(DELHI.CIT4@INCOMETAX.GOV.IN, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                                    |  |

COURT NO. 04  
 DIVISION BENCH-IV  
 HON'BLE MR.JUSTICE NAVIN CHAWLA  
HON'BLE MS.JUSTICE RENU BHATNAGAR

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All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.  
 Counsels are requested to fill this form only once.  
 The first submission shall be treated as final.

| ITEM NUMBER                  | CASE NUMBER                               | PARTY NAME                                                                                                                                                                                                                                                                                                                                                                             | ADVOCATE NAME                 | OTHER INFORMATION  |
|------------------------------|-------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------|--------------------|
| FRESH MATTERS & APPLICATIONS |                                           |                                                                                                                                                                                                                                                                                                                                                                                        |                               |                    |
| 82                           | CM APPL. 21672/2025<br>In EFA(OS)-23/2024 | SUNIL KUMAR & ANR.<br>V/s NAVEEN KUMAR GUPTA & ORS.                                                                                                                                                                                                                                                                                                                                    | SANJAY RATHI, AAYUSH MALHOTRA |                    |
|                              |                                           | OTHER DETAILS OF ADVOCATES:<br>SANJAY RATHI AND<br>DEEPAK(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER)<br>MALIKA GUPTA(MALIKAGUPTA375@YAHOO.IN)(0)(RESPONDENT)<br>RUDRAKSH(RUDRAKSHKAUSHAL@GMAIL.COM)(0)(RESPONDENT)<br>RG LEGAL(RGLEGAL96@GMAIL.COM)(0)(RESPONDENT)<br>KSIHITIJ SINGH(ADVKSHITIJSINGH@GMAIL.COM)(0)(RESPONDENT)<br>AJAY(AJAYKANOJIA773@GMAIL.COM)(0)(RESPONDENT) |                               |                    |
| 83                           | RFA(COMM)-210/2025<br>CM APPL. 21667/2025 | MR. PRAVEEN MITTAL<br>V/s M/S NBCC (INDIA) LTD.                                                                                                                                                                                                                                                                                                                                        | AVINASH KUMAR TRIVEDI         | SUB TO OFFICE OBJ. |
|                              |                                           | OTHER DETAILS OF ADVOCATES:                                                                                                                                                                                                                                                                                                                                                            |                               |                    |
| AFTER NOTICE MISC. MATTERS   |                                           |                                                                                                                                                                                                                                                                                                                                                                                        |                               |                    |
| 84                           | LPA-204/2025<br>CM APPL. 16336/2025       | M M DHONCHAK<br>V/s UNION OF INDIA                                                                                                                                                                                                                                                                                                                                                     | SATYAVAN                      |                    |
|                              |                                           | OTHER DETAILS OF ADVOCATES:<br>SATYAVAN KUDALWAL,<br>TANUJ(TANUJ.JAGLAN@HOTMAIL.COM)(999777847)(PETITIONER)<br>UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                                                                         |                               |                    |
| 85                           | W.P.(C)-9600/2023                         | DEEPAK SHERAWAT<br>V/s REGISTRAR GENERAL, HIGH COURT OF DELHI AND ORS                                                                                                                                                                                                                                                                                                                  | R. ILAM PARIDI                |                    |
|                              |                                           | OTHER DETAILS OF ADVOCATES:<br>MADHU SUDAN (ILAMPARIDI@VPLEGAL.IN)(9742751288)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)<br>VIBHOR (VIBHOR@BAVLEGAL.IN){}(RESPONDENT)<br>UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)                                                                                                         |                               |                    |

COURT NO. 05  
DIVISION BENCH-V  
HON'BLE MR.JUSTICE C.HARI SHANKAR  
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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[vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)

| ITEM NUMBER                  | CASE NUMBER                                                                             | PARTY NAME                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | ADVOCATE NAME                                       | OTHER INFORMATION           |
|------------------------------|-----------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------|-----------------------------|
| FRESH MATTERS & APPLICATIONS |                                                                                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                     |                             |
| 34                           | RFA(COMM)-209/2025<br>CM APPL. 21663/2025<br>CM APPL. 21664/2025<br>CM APPL. 21670/2025 | MS HDFC ERGO GENERAL INSURANCE CO. LTD.<br>V/s SMT. REKHA                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | AYUSHYA KUMAR                                       | subject to office objection |
|                              |                                                                                         | OTHER DETAILS OF ADVOCATES:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                     |                             |
| FOR DISPOSAL                 |                                                                                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                     |                             |
| 35                           | FAO (COMM)-81/2025<br>CM APPL. 16739/2025<br>CM APPL. 16740/2025                        | M/S SWIKRITI TRAVELS<br>V/s M/S MINI POCKET OPC PVT. LTD.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | CHIRAG MADAN                                        |                             |
|                              |                                                                                         | OTHER DETAILS OF ADVOCATES:<br>CHIRAG MADAN(CONTACT@MSLAWCHAMBERS.COM)(9999276327)(PETITIONER)<br>MSLAWCHAMBERS(CONTACT@MSLAWCHAMBERS.COM)(9999276327)(PETITIONER)<br>RIGHTWAY(INFO@RIGHTWAYLEGALCONSULTANTS.COM)(0)(RESPONDENT)<br>MINI POCKET(INFO@RIGHTWAYLEGALCONSULTANTS.COM)(0)(RESPONDENT)                                                                                                                                                                                                                                                                    |                                                     |                             |
| PART-HEARD MATTERS           |                                                                                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                     |                             |
| 36                           | CM APPL. 60834/2024<br>In W.P.(C)-8531/2022<br>WITH W.P.(C) 14456/2021                  | NAMITA KHARE AND ANR.<br>V/s UNIVERSITY OF DELHI AND ORS.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HAIDER ALI, PAUL KUMAR KALAI,<br>MANOJ RANJAN SINHA |                             |
|                              |                                                                                         | OTHER DETAILS OF ADVOCATES:<br>HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER)<br>HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER)<br>APOORV(OFFICE@AKURUP.COM)(8800332253)(RESPONDENT)<br>UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)<br>A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)<br>RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)<br>UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)<br>RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)<br>ALI QAMBAR ZAIDI(AQZAIDI110@GMAIL.COM)(8439786110)(PETITIONER) |                                                     |                             |

|  |  |                                                                                                                                                                                                                                                    |  |
|--|--|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
|  |  | RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)<br>UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)<br>PAUL KUMAR KALAI(PAULKALAI18@GMAIL.COM)(8376813694)(PETITIONER)<br>MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT) |  |
|--|--|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|

COURT NO. 34  
 DIVISION BENCH-VI  
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD  
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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| ITEM NUMBER                  | CASE NUMBER                             | PARTY NAME                                                                                                                                                                 | ADVOCATE NAME            | OTHER INFORMATION                    |
|------------------------------|-----------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|--------------------------------------|
| FRESH MATTERS & APPLICATIONS |                                         |                                                                                                                                                                            |                          |                                      |
| 50                           | W.P.(CRL)-1179/2025                     | ESHA JAIN<br>V/s THE STATE OF NCT OF DELHI & ORS.                                                                                                                          | CHANDERMANI GROVER       |                                      |
|                              |                                         | OTHER DETAILS OF ADVOCATES:<br>CM GROVER(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER)<br>DELHI<br>POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)  |                          |                                      |
| FOR ADMISSION                |                                         |                                                                                                                                                                            |                          |                                      |
| 51                           | W.P.(C)-156/2024<br>CM APPL. 15061/2025 | LALIT KUMAR RAWAL<br>V/s HIGH COURT OF DELHI THROUGH<br>REGISTRAR GENERAL & ANR.                                                                                           | LALIT KUMAR RAWAL        |                                      |
|                              |                                         | OTHER DETAILS OF ADVOCATES:<br>LALIT KUMAR RAWAL()(9810658825)(PETITIONER)                                                                                                 |                          |                                      |
| FOR DIRECTIONS               |                                         |                                                                                                                                                                            |                          |                                      |
| 52                           | CRL.A.-427/2022                         | UMESH<br>V/s STATE (NCT OF DELHI)                                                                                                                                          | SUDARSHAN RAJAN (DHCLSC) |                                      |
|                              |                                         | OTHER DETAILS OF ADVOCATES:<br>SUDARSHAN RAJAN OFFICE(SROFFICE113@GMAIL.COM)()(PETITIONER)<br>KAPIL<br>SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) |                          | P.S.-FIR NO. :(TILAK NAGAR-211/2016) |

NOTE:CM APPL.21471/2025 SHALL BE TAKEN UP ALONGWITH MISC APPEAL(PMLA)-34/2024 LISTED AT ITEM NO.32

NOTE:CM APPL.11271-72/2025 SHALL BE TAKEN UP ALONGWITH W.P.(CRL)-2988/2024 LISTED AT ITEM NO.18

COURT NO. 46  
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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| ITEM NUMBER                | CASE NUMBER                                                   | PARTY NAME                                                                                                                                                                                                                                                                                                                                                              | ADVOCATE NAME                      | OTHER INFORMATION |
|----------------------------|---------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------|
| AFTER NOTICE MISC. MATTERS |                                                               |                                                                                                                                                                                                                                                                                                                                                                         |                                    |                   |
| 1                          | RFA-191/2018                                                  | NORTH DELHI MUNICIAPL CORPORATION<br>V/s SUBHASH CHANDER GUPTA                                                                                                                                                                                                                                                                                                          | NAMARATA MUKIM, JAGJIT SINGH       |                   |
|                            |                                                               | OTHER DETAILS OF ADVOCATES:<br>NAMARATA MUKIM()(9899106515)(PETITIONER)                                                                                                                                                                                                                                                                                                 |                                    |                   |
| PART-HEARD MATTERS         |                                                               |                                                                                                                                                                                                                                                                                                                                                                         |                                    |                   |
| 2                          | W.P.(C)-8844/2024<br>CM APPL. 3460/2025<br>CM APPL. 8763/2025 | DEVENDRA KUMAR GUPTA<br>V/s AC BLOCK WELFARE ASSOCIATION (REGD.) & ANR.                                                                                                                                                                                                                                                                                                 | DEVENDRA KUMAR GUPTA, MANDEEP KAUR |                   |
|                            |                                                               | OTHER DETAILS OF ADVOCATES:<br>MANDEEP<br>KAUR(ADV.MANDEEPK@GMAIL.COM)(9654053005)(RESPONDENT)<br>DEVENDRA KUMAR(DKG6269@GMAIL.COM)(0)(RESPONDENT)<br>DEVENDRA KUMAR(DKG6269@GMAIL.COM, M.GUPTAADVOCATE@YAHOO.IN)(0)(PETITIONER)<br>MANDEEP<br>KAUR(ADV.MANDEEPK@GMAIL.COM)(9654053005)(RESPONDENT)<br>MANDEEP KAUR<br>(ADV.MANDEEPK@GMAIL.COM)(9654053005)(PETITIONER) |                                    |                   |

COURT NO. 43  
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER: -

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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| ITEM NUMBER                  | CASE NUMBER                                                     | PARTY NAME                                                                                                                                                                                                                                          | ADVOCATE NAME   | OTHER INFORMATION |
|------------------------------|-----------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|-------------------|
| FRESH MATTERS & APPLICATIONS |                                                                 |                                                                                                                                                                                                                                                     |                 |                   |
| 39                           | W.P.(C)-4593/2025<br>CM APPL. 21277/2025<br>CM APPL. 21278/2025 | TADI TABI<br>V/s INDIAN OIL CORPORATION LIMITED                                                                                                                                                                                                     | RATNESWAR DAS   |                   |
|                              |                                                                 | OTHER DETAILS OF ADVOCATES:<br>RATNESWAR<br>DAS(OFFICELAWSANGELS@GMAIL.COM)(9999514750)(PETITIONER)<br>KOURACO(ADMIN@KOURACO.COM)(0)(RESPONDENT)                                                                                                    |                 |                   |
| 40                           | W.P.(C)-4687/2025<br>CM APPL. 21630/2025<br>CM APPL. 21631/2025 | MEENAKSHI KAPOOR<br>V/s GOVT. OF NCT OF DELHI                                                                                                                                                                                                       | KUNAL CHOUDHARY |                   |
|                              |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR TRIPATHI, SHAAN<br>RAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM,<br>SHAANRAWAT28@GMAIL.COM)(9868250806)(RESPONDENT) |                 |                   |
| 41                           | W.P.(C)-4689/2025<br>CM APPL. 21633/2025<br>CM APPL. 21634/2025 | NASEEM BANO ANSARI<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                      | KUNAL CHOUDHARY |                   |
|                              |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)                                                  |                 |                   |

|    |                                                                 |                                                                                                                                                                                                                                                                                                                                                                            |                 |  |
|----|-----------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|--|
|    |                                                                 |                                                                                                                                                                                                                                                                                                                                                                            |                 |  |
| 42 | W.P.(C)-4690/2025<br>CM APPL. 21635/2025<br>CM APPL. 21636/2025 | VINESH LATA<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                                    | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                         |                 |  |
| 43 | W.P.(C)-4691/2025<br>CM APPL. 21637/2025<br>CM APPL. 21638/2025 | LAXMI DEVI<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                                     | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                         |                 |  |
| 44 | W.P.(C)-4692/2025<br>CM APPL. 21639/2025<br>CM APPL. 21640/2025 | KALPANA GULATI<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                                 | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                         |                 |  |
| 45 | W.P.(C)-4693/2025<br>CM APPL. 21641/2025<br>CM APPL. 21642/2025 | NAND KISHOR MEENA<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                              | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                         |                 |  |
| 46 | W.P.(C)-4694/2025<br>CM APPL. 21643/2025<br>CM APPL. 21644/2025 | PREM WATI<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                                      | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                         |                 |  |
| 47 | W.P.(C)-4695/2025<br>CM APPL. 21645/2025<br>CM APPL. 21646/2025 | BC SARKAR<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                                      | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR TRIPATHI, SHAAN<br>RAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM,<br>SHAANRAWAT28@GMAIL.COM)(9868250806)(RESPONDENT)                                                                                                                        |                 |  |
| 48 | W.P.(C)-4696/2025<br>CM APPL. 21647/2025<br>CM APPL. 21648/2025 | YATANDER MALIK<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                                 | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                         |                 |  |
| 49 | W.P.(C)-4697/2025<br>CM APPL. 21649/2025<br>CM APPL. 21650/2025 | VIRMATI<br>V/s GOVERNMENT OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                                  | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI'(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) |                 |  |
| 50 | W.P.(C)-4698/2025<br>CM APPL. 21651/2025<br>CM APPL. 21652/2025 | AMBUJAKSHBHARDAWAI<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                             | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL<br>CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                         |                 |  |

|    |                                                                 |                                                                                                                                                                                                                                                                                         |                 |  |
|----|-----------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|--|
| 51 | W.P.(C)-4699/2025<br>CM APPL. 21653/2025<br>CM APPL. 21654/2025 | ANUJ GARG AND ANR<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                           | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR TRIPATHI, SHAAN RAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, SHAANRAWAT28@GMAIL.COM)(9868250806)(RESPONDENT)                                              |                 |  |
| 52 | W.P.(C)-4700/2025<br>CM APPL. 21655/2025<br>CM APPL. 21656/2025 | NELLIE DEV<br>V/s GOVERNMENT OF NCT OF DELHI                                                                                                                                                                                                                                            | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR TRIPATHI, SHAAN RAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, SHAANRAWAT28@GMAIL.COM)(9868250806)(RESPONDENT)                                              |                 |  |
| 53 | W.P.(C)-4701/2025<br>CM APPL. 21657/2025<br>CM APPL. 21658/2025 | RACHNA BHARDAWAJ<br>V/s GOVERNMENT OF NCT OF DELHI                                                                                                                                                                                                                                      | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR TRIPATHI, SHAAN RAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, <a href="mailto:SHAANRAWAT28@GMAIL.COM">SHAANRAWAT28@GMAIL.COM</a> )(9868250806)(RESPONDENT) |                 |  |
| 54 | W.P.(C)-4704/2025<br>CM APPL. 21661/2025<br>CM APPL. 21662/2025 | PRABHA SHARMA<br>V/s GOVT OF NCT OF DELHI                                                                                                                                                                                                                                               | KUNAL CHOUDHARY |  |
|    |                                                                 | OTHER DETAILS OF ADVOCATES:<br>ABHISHEK KUKKAR, KUNAL CHOUDHARY(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)<br>SANTOSH KUMAR TRIPATHI, SHAAN RAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, SHAANRAWAT28@GMAIL.COM)(9868250806)(RESPONDENT)                                              |                 |  |

DATE FIXED FOR 14.04.2025

NOTE:CM APPL.21411/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C) -1025/2021 LISTED AT ITEM NO.15

COURT NO. 15  
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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| ITEM NUMBER                  | CASE NUMBER                            | PARTY NAME                                                  | ADVOCATE NAME                                               | OTHER INFORMATION |
|------------------------------|----------------------------------------|-------------------------------------------------------------|-------------------------------------------------------------|-------------------|
| FRESH MATTERS & APPLICATIONS |                                        |                                                             |                                                             |                   |
| 100                          | CM APPL. 21625/2025<br>In RFA-316/2024 | MOHINDER SINCE DECEASED THROUGH LRS<br>V/s SMT. ANJU & ORS. | LOKESH KUMAR SHARMA, RAJ GAURAV, BRIJESH TIWARI, RAJ GAURAV |                   |
|                              |                                        | OTHER DETAILS OF ADVOCATES:<br>LOKESH KUMAR                 |                                                             |                   |

|                            |                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                               |  |
|----------------------------|-------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------|--|
|                            |                                     | SHARMA(ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER)<br>RAJ GAURAV(ADVOCATERAJGAURAV@GMAIL.COM)(9711960029)(RESPONDENT)<br>LOKESH(ADVOCATELOKESHSHARMA@GMAIL.COM)(0)(RESPONDENT)<br>RAJ GAURAV(ADVOCATERAJGAURAV@GMAIL.COM)(9711960029)(RESPONDENT)<br>LOKESH(ADVOCATELOKESHSHARMA@GMAIL.COM)(0)(RESPONDENT)<br>BRIJESH TIWARI(BRIJESH.RAMJAS@GMAIL.COM)(7011083614)(RESPONDENT)<br>RAJ GAURAV(JAJWAREADVOCATES@GMAIL.COM)(9711960029)(RESPONDENT) |                               |  |
| 101                        | RFA-288/2025<br>CM APPL. 18161/2025 | MR. ERIC PETER<br>V/s MR. TARSAME LAL TANGRI                                                                                                                                                                                                                                                                                                                                                                                                                     | MOHAMMAD HASIBUDDIN           |  |
|                            |                                     | OTHER DETAILS OF ADVOCATES:<br>M HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER)<br>DEVENDRA TYAGI(TYAGIDKUMAR@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                                                                                                                                                          |                               |  |
| AFTER NOTICE MISC. MATTERS |                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                               |  |
| 102                        | RFA-132/2025                        | PRAVEEN KUMAR<br>V/s NEERAJ KANT SINGHAL                                                                                                                                                                                                                                                                                                                                                                                                                         | VIRENDRA SINGH, MANU SISHODIA |  |
|                            |                                     | OTHER DETAILS OF ADVOCATES:<br>VIRENDRA S<br>CHAUDHARY(CHAUDHARY.VIRENDRA68@GMAIL.COM)(9313603320)(PETITIONER)<br>ANUJ(ADVOCATE.ANUJ@CONSULTANT.COM)(0)(RESPONDENT)<br>MANU SISHODIA (MANUSISODIA77@GMAIL.COM)(9810019309)(PETITIONER)<br>VIRENDRA SINGH(CHAUDHARY.VIRENDRA68@GMAIL.COM)(0)(RESPONDENT)<br>PRAVEEN(PRAAVEENKUMAR370@GMAIL.COM)(0)(RESPONDENT)                                                                                                    |                               |  |

| ITEM NUMBER                  | CASE NUMBER                                                                         | PARTY NAME                                                                                                        | ADVOCATE NAME                                              | OTHER INFORMATION |
|------------------------------|-------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------|-------------------|
| FRESH MATTERS & APPLICATIONS |                                                                                     |                                                                                                                   |                                                            |                   |
| 103                          | RC.REV.-130/2025<br>CM APPL. 170/2018<br>CM APPL. 45589/2018<br>CM APPL. 36866/2019 | OM PRAKASH (SINCE DEAD) THROUGH LRS<br>V/s RAJBIR KAUR & ANR                                                      | K G BHAGAT,<br>SHUBHAM BHALLA,<br>G S NARULA, YAJUR BHALLA |                   |
|                              |                                                                                     | OTHER DETAILS OF ADVOCATES:<br>SHUBHAM<br>BHALLA()(9654427273)(RESPONDENT)<br>K G BHAGAT()(971110767)(PETITIONER) |                                                            |                   |

NOTE:CM APPL.21468/2025 SHALL BE TAKEN UP ALONGWITH RC.REV. -83/2021 LISTED AT ITEM NO.20  
NOTE:CM APPL.21539/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -2722/2014 LISTED AT ITEM NO.62

15.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 30  
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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| ITEM NUMBER                  | CASE NUMBER                                                     | PARTY NAME                                                                                                                                                                                               | ADVOCATE NAME                           | OTHER INFORMATION                         |
|------------------------------|-----------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|-------------------------------------------|
| FRESH MATTERS & APPLICATIONS |                                                                 |                                                                                                                                                                                                          |                                         |                                           |
| 81                           | CRL.M.A. 11277/2025<br>In CRL.M.C.-1415/2019(Disposed off case) | REMAL DASS DUDEJA<br>V/s STATE & ANR.                                                                                                                                                                    | PETITIONER IN PERSON, REMAL DASS DUDEJA |                                           |
|                              |                                                                 | OTHER DETAILS OF ADVOCATES:<br>PETITIONER IN PERSON()(9213731054)(PETITIONER)<br>REMAL DASS DUDEJA()(9217310544)(PETITIONER)<br>KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) |                                         | P.S.-FIR NO. :(VASANT KUNJ NORTH-10/2019) |

| ITEM NUMBER                  | CASE NUMBER                                  | PARTY NAME                                                                                                                                                                                                                                                                                                                                                                                                                                         | ADVOCATE NAME                                         | OTHER INFORMATION                      |
|------------------------------|----------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|----------------------------------------|
| FRESH MATTERS & APPLICATIONS |                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                       |                                        |
| 82                           | CRL.M.A. 11279/2025<br>In W.P.(CRL)-681/2025 | MRS. SUSHMA AHLUWALIA & ORS.<br>V/s GOVT. OF NCT OF DELHI & ORS.                                                                                                                                                                                                                                                                                                                                                                                   | LALIT GUPTA, MANAN BATRA,<br>MANAN BATRA, LALIT GUPTA |                                        |
|                              |                                              | OTHER DETAILS OF ADVOCATES:<br>LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER)<br>KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)<br>PINNACLE LAW FIRM(PINNACLELAWOFFICIAL@GMAIL.COM)(0)(PETITIONER)<br>KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)<br>MANAN BATRA(BATRAMANAN108@GMAIL.COM)(9999133644)(RESPONDENT)<br>LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) |                                                       | P.S.-FIR NO. :(KRISHNA NAGAR-684/2022) |

NOTE: CRL.M.BAIL.821/2025 SHALL BE TAKEN UP ALONGWITH BAIL AAPLN. -998/2024 LISTED AT ITEM NO.01  
NOTE: CRL.M.A.11214/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN. -532/2025 LISTED AT ITEM NO.07

COURT NO. 07  
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE:CM APPL.21428/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-6461/2018 LISTED AT ITEM NO.28

COURT NO. 26  
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

CLICK TO JOIN VC:

MEETING LINK: <https://delhihighcourt.webex.com/meet/dhcecourtvc1>

MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpankaj.dhc@gov.in](mailto:cmpankaj.dhc@gov.in)

| ITEM NUMBER | CASE NUMBER          | PARTY NAME                                                                                                                                                                      | ADVOCATE NAME | OTHER INFORMATION                                                                                                                                                                                                                                                                                                                              |
|-------------|----------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| BAIL        |                      |                                                                                                                                                                                 |               |                                                                                                                                                                                                                                                                                                                                                |
| 59          | BAIL APPLN.-584/2025 | MUKESH KUMAR<br>V/s STATE GOV.T OF NCT OF DELHI                                                                                                                                 | GAYATRI PURI  |                                                                                                                                                                                                                                                                                                                                                |
|             |                      | OTHER DETAILS OF ADVOCATES:<br>GAYATRI PURI(GAYATRI PURI ADV@GMAIL.COM)(9899901068)(PETITIONER)<br>KAPIL SHARMA(DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919167)(RESPONDENT) |               | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAR COLONY-636/2016)<br>W.P.(CRL) 813/2019 FILED BY SMT. HARSH RANI & ANR. (D. OF HEARING : 2025-04-15 )<br>BAIL APPLN. 308/2021 FILED BY MUKESH KUMAR (DISPOSED ON : 2021-08-06 )<br>CRL.M.C. 611/2024 FILED BY PUNEETA (DISPOSED ON : 2025-02-25 )<br><br>P.S.-FIR NO. :(AMAR COLONY-636/2016) |

COURT NO. 51  
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: “NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE: “ PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

.

NOTE:“ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.”

NOTE: “REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M.”

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MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[bhupesh.kumar@dhc.nic.in](mailto:bhupesh.kumar@dhc.nic.in)

| ITEM NUMBER                  | CASE NUMBER                              | PARTY NAME                                                                                                                                                                | ADVOCATE NAME | OTHER INFORMATION  |
|------------------------------|------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------------------|
| FRESH MATTERS & APPLICATIONS |                                          |                                                                                                                                                                           |               |                    |
| 78                           | C.R.P.-110/2025<br>CM APPL. 20684/2025   | ISHARAT KHAN<br>V/s SYED SHAH BADAR HUSSAIN<br>SABRI AND ANR.                                                                                                             | GANESH MISHRA | SUB TO OFFICE OBJ. |
|                              |                                          | OTHER DETAILS OF ADVOCATES:                                                                                                                                               |               |                    |
| 79                           | W.P.(C)-4702/2025<br>CM APPL. 21659/2025 | M S NEXTRA COMMUNICATIONS PVT LTD<br>V/s ADDL CENTRAL P F<br>COMMISSIONER COMPLIANCE AND<br>ORS                                                                           | PRAKASH KUMAR |                    |
|                              |                                          | OTHER DETAILS OF ADVOCATES:<br>PRAKASH<br>KUMAR(PRAKASH1B1143@GMAIL.COM)(9313069060)(PETITIONER)<br>CHAMBERS OF<br>SIDDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM)(0)(RESPONDENT) |               |                    |

COURT NO. 48  
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

[n.shubhankar@dhc.nic.in](mailto:n.shubhankar@dhc.nic.in)

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

| ITEM NUMBER                  | CASE NUMBER                              | PARTY NAME                                                                                                                                       | ADVOCATE NAME | OTHER INFORMATION |
|------------------------------|------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|---------------|-------------------|
| FRESH MATTERS & APPLICATIONS |                                          |                                                                                                                                                  |               |                   |
| 42                           | W.P.(C)-4703/2025<br>CM APPL. 21660/2025 | PUPINDER PAL SINGH<br>V/s MUNICIPAL CORPORATION OF DELHI<br>THROUGH COMMISSIONER                                                                 | VIKAS SHARMA  |                   |
|                              |                                          | OTHER DETAILS OF ADVOCATES:<br>VIKAS<br>SHARMA(ADVOCATEVIKASSHARMA1@GMAIL.COM)(9810566116)(PETITIONER)<br>MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) |               |                   |

COURT NO. 21  
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[dhcanilkumar@gmail.com](mailto:dhcanilkumar@gmail.com)

| ITEM NUMBER                  | CASE NUMBER                                                                            | PARTY NAME                                                                                                                                                                                                                                                                                                                                  | ADVOCATE NAME          | OTHER INFORMATION |
|------------------------------|----------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------|
| FRESH MATTERS & APPLICATIONS |                                                                                        |                                                                                                                                                                                                                                                                                                                                             |                        |                   |
| 127                          | W.P.(C)-4633/2025<br>CM APPL. 21406/2025<br>CM APPL. 21407/2025<br>CM APPL. 21408/2025 | KAIROSOFT AI SOLUTIONS LIMITED & ANR.<br>V/s SECURITIES AND EXCHANGE BOARD OF INDIA & ORS.                                                                                                                                                                                                                                                  | AGARWAL LAW ASSOCIATES |                   |
|                              |                                                                                        | OTHER DETAILS OF ADVOCATES:<br>RISHI AGRAWALA/ KARAN LUTHRA(RISHI@AGLAW.IN, OFFICE@KARANLUTHRA.CO.IN)(9810188705)(PETITIONER)<br>SEBI, SEBI, BSE INDIA, UNION OF INDIA(CHAIRMAN@SEBI.GOV.IN, SEBI@SEBI.GOV.IN, CORP.COMM@BSEINDIA.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)<br>CYBER DOST(CYBERDOST@MHA.GOV.IN)(0)(RESPONDENT)         |                        |                   |
| 128                          | W.P.(C)-4686/2025<br>CM APPL. 21629/2025                                               | JOGINDER SINGH<br>V/s DELHI DEVELOPMENT AUTHORITY                                                                                                                                                                                                                                                                                           | VIKAS KUMAR BHARDWAJ   |                   |
|                              |                                                                                        | OTHER DETAILS OF ADVOCATES:<br>VIKAS KUMAR<br>BHARDWAJ(ADVOCATE.VIKAS.BHARDWAJ@GMAIL.COM)(8750903300)(PETITIONER)<br>DDA(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)                                                                                                                                                    |                        |                   |
| AFTER NOTICE MISC. MATTERS   |                                                                                        |                                                                                                                                                                                                                                                                                                                                             |                        |                   |
| 129                          | W.P.(C)-1390/2025<br>CM APPL. 6757/2025                                                | LACHEE SURESH SAMBARE<br>V/s NATIONAL TESTING AGENCY & ORS.                                                                                                                                                                                                                                                                                 | NIHAL SINGH SHEKHAWAT  |                   |
|                              |                                                                                        | OTHER DETAILS OF ADVOCATES:<br>YATHARTH ROHILA(NIHAL.SHEKHAWAT@GMAIL.COM)(9928096483)(PETITIONER)<br>NTA, KHANNA, NMC(GENADMIN@NTA.AC.IN, ADVKHANNA2002@GMAIL.COM, REGISTRATION@NMC.ORG.IN)(0)(RESPONDENT)<br>DEV SINGH, NATBOARD, HARSHA PEECHARA(OFFICESINGHDEV@GMAIL.COM, EDOFFICE@NATBOARD.EDU.IN, SHPEECHARA@GMAIL.COM)(0)(RESPONDENT) |                        |                   |
| 130                          | W.P.(C)-4177/2025<br>CM APPL. 19367/2025                                               | ANAN BIJO & ORS.<br>V/s DR B R AMBEDKAR UNIVERSITY DELHI                                                                                                                                                                                                                                                                                    | MAAROOF                |                   |
|                              |                                                                                        | OTHER DETAILS OF ADVOCATES:<br>PRANJAL<br>ABROL(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8222875696)(PETITIONER)<br>RUPAL MOHINDER, AUD(RUPALMOHINDER@GMAIL.COM, HARDIKRUPAL@GMAIL.COM, VCO@AUD.AC.IN)(0)(RESPONDENT)<br>JITENDER , AUD(JITENDARJKS9560@GMAIL.COM, REGISTRAR@AUD.AC.IN)(0)(RESPONDENT)                                               |                        |                   |

COURT NO. 08  
HON'BLE MR.JUSTICE SACHIN DATTA

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[sachin.sharma@dhc.nic.in](mailto:sachin.sharma@dhc.nic.in)

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE  
POST LUNCH SESSION ( 02:30 P.M. ONWARDS)

| ITEM NUMBER                  | CASE NUMBER                                                                                                      | PARTY NAME                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | ADVOCATE NAME                                      | OTHER INFORMATION           |
|------------------------------|------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|-----------------------------|
| FRESH MATTERS & APPLICATIONS |                                                                                                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                    |                             |
| 79                           | CM APPL. 19554/2025<br>In W.P.(C)-7726/2024                                                                      | VINEET GUPTA<br>V/s BUREAU OF IMMIGRATION & ORS.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | SHAURYA SHYAM, KRISHAN KUMAR, SHAURYA SHYAM        |                             |
|                              |                                                                                                                  | OTHER DETAILS OF ADVOCATES:<br>SHAURYA<br>SHAYAM(OFFICEOFSHAYRASHYAM@GMAIL.COM)(9717827733)(PETITIONER)<br>SHAURYA<br>SHYAM(OFFICEOFSHAURYASHYAM@GMAIL.COM)(9717827733)(PETITIONER)<br>DBS BANK INDIA LIMITED(DHRUV.MALIK@JCLEX.COM){}(RESPONDENT)<br>BANK INDIA(CCG@EXIMBANKINDIA.IN){}(RESPONDENT)<br>UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)<br>VINOD GUPTA(VINODGUPTA501@HOTMAIL.COM){}(RESPONDENT)<br>SHAURYA<br>SHYAM(OFFICEOFSHAURYASHYAM@GMAIL.COM)(9717827733)(PETITIONER)<br>UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT)<br>KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)<br>KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)<br>KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)<br>KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)<br>KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)<br>KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)<br>SHAURYA SHYAM(SHAURYASHYAM@GMAIL.COM)(9717827733)(PETITIONER) |                                                    |                             |
| 80                           | W.P.(C)-4269/2025<br>CM APPL. 19721/2025                                                                         | BHIMAL RAM<br>V/s IRCTC & ANR.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | MANINDRA DUBEY                                     |                             |
|                              |                                                                                                                  | OTHER DETAILS OF ADVOCATES:<br>MANINDRA DUBEY(ADMANINDRA@GMAIL.COM)(9810597966)(PETITIONER)<br>SAURAV, PANKAJ SETH, SHRIRAM GI(SAURAVADV@GMAIL.COM, SETHPANKAJ74@GMAIL.COM, MD@SHRIRAMGI.COM){0}(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                    |                             |
| 81                           | W.P.(C)-4688/2025<br>CM APPL. 21632/2025                                                                         | M/S FRISCO GLOBAL PRIVATE LIMITED<br>V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT AND ANR                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NAVEEN MALHOTRA                                    |                             |
|                              |                                                                                                                  | OTHER DETAILS OF ADVOCATES:<br>NAVEEN<br>MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER)<br>CTBC BANK, DIRECTORATE OF ENFORCEMENT(CUSTOMERSERVICE@CTBCBANK.COM, TRADESERVICES@CTBCBANK.COM, DL.HC-ED@GOV.IN){0}(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                    |                             |
| 82                           | W.P.(C)-4705/2025<br>CM APPL. 21675/2025<br>CM APPL. 21676/2025                                                  | SHRI SHAKIR ALI & ANR.<br>V/s THE GOVT. OF NCT OF DELHI & ANR.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | PRABHA MISHRA                                      | SUBJECT TO OFFICE OBJECTION |
|                              |                                                                                                                  | OTHER DETAILS OF ADVOCATES:<br>PRABHA MISHRA, MOHD. HASHIM<br>MIYAN(HI.PRABHASAURABHJHA@GMAIL.COM)(7428732604)(PETITIONER)<br>SANTOSH KUMAR<br>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){0}(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                    |                             |
| FOR ADMISSION                |                                                                                                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                    |                             |
| 83                           | CM APPL. 37215/2024<br>CM APPL. 37216/2024<br>In W.P.(C)-1045/2020(Disposed off case)<br>WITH W.P.(C) 12706/2021 | ITS MY NAME PVT. LTD.<br>V/s DIRECTORATE GENERAL OF FOREIGN TRADE                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | ADITYA NARYAN, MOKSH TYAGI, ASHEESH JAIN, RIYA PAL |                             |
|                              |                                                                                                                  | OTHER DETAILS OF ADVOCATES:<br>ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)(9717025453)(RESPONDENT)<br>RIYA PAL(RIYAPAL55@GMAIL.COM)(8178308262)(PETITIONER)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                    |                             |

|    |                                           |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                  |  |
|----|-------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------|--|
| 84 | W.P.(C)-10385/2024<br>CM APPL. 42655/2024 | SHASHANK KUMAR<br>V/s MUNICIPAL CORPORATION OF DELHI &<br>ORS.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | ANSHUL SAXENA, AMIT KUMAR<br>MISHRA, CHARU SACHDEV,<br>SIDDHARTH |  |
|    |                                           | OTHER DETAILS OF ADVOCATES:<br>ANSHUL<br>SAXENA(MAIL@CHAMBERSOFSIDDHARTH.COM)(8860940304)(PETITIONER)<br>MUNICIPAL CORPORATION OF<br>DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)<br>UNION BANK OF INDIA(SANJIVSAGAR@GMAIL.COM,<br>SAGARANDSAGAR@LIVE.COM,<br>SANJEEV@SAGARSLAWOFFICE.COM)(9811016162)(RESPONDENT)<br>KOTAK MAHINDRA<br>BANK(SANJAY_GUPTA@SNGPARTNERS.IN)(9811152920)(RESPONDENT)<br>R P KAPUR AND CO(RAJIV@RPKAPUR.COM,<br>SBI.18817@SBI.CO.IN)(9716076533)(RESPONDENT)<br>AMIT KUMAR<br>MISHRA(AMITMISHRAMANU14@GMAIL.COM)(9717743446)(RESPONDENT)<br>CHARU SACHDEV(CHARUSACHDEV@GMAIL.COM)(9899635146)(PETITIONER)<br>SIDDHARTH<br>(MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(PETITIONER) |                                                                  |  |

COURT NO. 31  
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'  
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE  
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF  
COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpooja.dhc@gov.in](mailto:cmpooja.dhc@gov.in)

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| ITEM<br>NUMBER             | CASE NUMBER                                                                                 | PARTY NAME                                                                                                                                               | ADVOCATE NAME | OTHER INFORMATION |
|----------------------------|---------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|-------------------|
| AFTER NOTICE MISC. MATTERS |                                                                                             |                                                                                                                                                          |               |                   |
| 47                         | CRL.M.C.-645/2025<br>CRL.M.A. 3060/2025<br>CRL.M.A. 3061/2025<br><br>WITH CRL.M.C. 975/2025 | VARUN ANAND<br>V/s SUMEDHA MANCHANDA                                                                                                                     | ANIL SHARMA   |                   |
|                            |                                                                                             | OTHER DETAILS OF ADVOCATES:<br>ANIL SHARMA (ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER)<br>RASHIDHASHMIADV(RASHIDHASHMIADV@GMAIL.COM)(0)(RESPONDENT) |               |                   |

COURT NO. 24  
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO [cmatishgoel@gmail.com](mailto:cmatishgoel@gmail.com)
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK  
  
<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRctHY/edit?pli=1>  
  
AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC  
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

| ITEM NUMBER                | CASE NUMBER                                                                                                                                                    | PARTY NAME                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | ADVOCATE NAME                                                                             | OTHER INFORMATION |
|----------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|-------------------|
| TOP OF THE BOARD           |                                                                                                                                                                |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                           |                   |
| 33                         | CONT.CAS(C)-1006/2022<br>CM APPL. 6725/2024<br>CM APPL. 31206/2024<br>CM APPL. 55218/2024<br>CM APPL. 55219/2024<br>CM APPL. 10825/2025<br>CM APPL. 10826/2025 | MRS ABHILASHA CHAUHAN AND ANR<br>V/s MR. ANKUR RAJPUT                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | SHASHANK DEO SUDHI, ROHIT SINGH, YASHWANT GAHLOT, ROHIT SINGH                             |                   |
|                            |                                                                                                                                                                | OTHER DETAILS OF ADVOCATES:<br>SHASHANK DEO(SACHIN@ASSOCIATESANDSOLICITORS.COM)(9810615050)(PETITIONER)<br>ANKUR(ANKUR007RAJPUT@GMAIL.COM)()(RESPONDENT)<br>SHASHANK DEO SUDHI, BIJENDER P KUMAR (ASHUCHAUHAN1189@GMAIL.COM)(9810615050)(PETITIONER)<br>ANKUR(ANKUR007RAJPUT@GMAIL.COM)()(RESPONDENT)<br>SHASHANK DEO SUDHI(ASHUCHAUHAN1189@GMAIL.COM)(9810615050)(PETITIONER)<br>ANKUR(ANKUR007RAJPUT@GMAIL.COM)()(RESPONDENT)<br>SHASHANK DEO SUDHI , ROHIT SINGH(ASHUCHAUHAN1189@GMAIL.COM)(9810615050)(PETITIONER)<br>SHASHANK DEO SUDHI (ASHUCHAUHAN1189@GMAIL.COM)(9810615050)(PETITIONER)<br>ANKUR RAJPUT(ANKUR007RAJPUT@GMAIL.COM)()(RESPONDENT)<br>ANKUR RAJPUT(ANKUR007RAJPUT@GMAIL.COM)()(RESPONDENT)<br>ROHIT SINGH(){}(8896559667)(PETITIONER)<br>ANKUR(ANKUR007RAJPUT@GMAIL.COM)()(RESPONDENT)<br>SHASHANK DEO SUDHI(SDSUDHI@GMAIL.COM)(9810615050)(PETITIONER)<br>YASHWANT GAHLOT(GAHLOT.YASH@GMAIL.COM)(9891099883)(PETITIONER)<br>SHASHANK DEO SUDHI(SDSUDHI@GMAIL.COM)(9810615050)(PETITIONER)<br>ROHIT SINGH(ROHITSINGHADVOCATE2016@GMAIL.COM)(8896559667)(PETITIONER) |                                                                                           |                   |
| AFTER NOTICE MISC. MATTERS |                                                                                                                                                                |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                           |                   |
| 34                         | W.P.(C)-1661/2017<br>CM APPL. 7443/2017<br>CM APPL. 32268/2018<br>WITH W.P.(C) 1734/2017                                                                       | INDIAN SUCROSE LTD.<br>V/s CENTRAL BOARD OF TRUSTEES & ORS                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | RAJIV SHUKLA, HARDEEP SINGH, KESHAV MOHAN, JAINAINDER SAINI & HARDEEP SINGH, RAJESH KUMAR |                   |

|    |                                                                |                                                                        |                                                                                                    |  |
|----|----------------------------------------------------------------|------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|--|
|    |                                                                |                                                                        |                                                                                                    |  |
|    |                                                                | OTHER DETAILS OF ADVOCATES:<br>HARDEEP SINGH()(9872955192)(PETITIONER) |                                                                                                    |  |
| 35 | W.P.(C)-1734/2017<br>CM APPL. 7757/2017<br>CM APPL. 50767/2018 | INDIAN SUCROSE LTD<br>V/s CENTRAL BOARD OF TRUSTEES AND<br>ORS         | RAJIV SHUKLA, HARDEEP SINGH,<br>KESHAV MOHAN, JAINAINDER<br>SAINI & HARDEEP SINGH, RAJESH<br>KUMAR |  |
|    |                                                                | OTHER DETAILS OF ADVOCATES:<br>HARDEEP SINGH()(8800911108)(PETITIONER) |                                                                                                    |  |

DATE FIXED NOTE FOR 14.04.2025

NOTE:CM APPL.21454/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-2029/2024 LISTED AT ITEM NO.19

DATE FIXED NOTE FOR 15.04.2025

NOTE:CM APPL.21469/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-1557/2024 LISTED AT ITEM NO.02

COURT NO. 28  
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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| ITEM NUMBER                  | CASE NUMBER                                                                            | PARTY NAME                                                                                                                                                                                                                                                                                                                                                                | ADVOCATE NAME                               | OTHER INFORMATION                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|------------------------------|----------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| FRESH MATTERS & APPLICATIONS |                                                                                        |                                                                                                                                                                                                                                                                                                                                                                           |                                             |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| 79                           | CRL.M.A. 11275/2025<br>CRL.M.A. 11276/2025<br>In CRL.M.C.-1549/2023(Disposed off case) | ANKIT HANDA<br>V/s STATE NCT OF DELHI AND ORS                                                                                                                                                                                                                                                                                                                             | RAMAKANT SHARMA, PANKAJ GUPTA, PANKAJ GUPTA |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
|                              |                                                                                        | OTHER DETAILS OF ADVOCATES:<br>PAVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM)()(PETITIONER)<br>KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)<br>PANKAJ GUPTA(ADVPANKAJ1@GMAIL.COM)(9462301011)(PETITIONER)<br>KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)<br>PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) |                                             | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-176/2008)<br>BAIL APPLN. 216/2009 FILED BY ANKIT HANDA (DISPOSED ON : 2009-02-03 )<br>BAIL APPLN. 620/2009 FILED BY SEEMA HANDA (DISPOSED ON : 2009-03-27 )<br>CRL.M.C. 3336/2009 FILED BY ANKIT HANDA (DISPOSED ON : 2009-11-09 )<br>W.P.(CRL) 268/2013 FILED BY SEEMA HANDA & ANR. (DISPOSED ON : 2013-09-02 )<br>W.P.(CRL) 764/2014 FILED BY SANJEEV KUMAR PASWAN & ORS (DISPOSED ON : 2015-01-12 )<br>CRL.M.C. 762/2023 FILED BY KULDEEP PRAKESH HANDA (DISPOSED ON : 2024-04-05 )<br>CRL.M.C. 9011/2023 FILED BY SH. NITESH ARORA (DISPOSED ON : 2024-04-05 )<br>CRL.M.C. 8990/2023 FILED BY SEEMA HANDA (DISPOSED ON : 2024-04-05 ) |

|  |  |  |                                                |
|--|--|--|------------------------------------------------|
|  |  |  | P.S.-FIR NO. :(ECONOMIC OFFENCE WING-176/2008) |
|--|--|--|------------------------------------------------|

| ITEM NUMBER              | CASE NUMBER                                                                                       | PARTY NAME                                           | ADVOCATE NAME                                           | OTHER INFORMATION                                                                                                                                                                                                                                                                                                                   |
|--------------------------|---------------------------------------------------------------------------------------------------|------------------------------------------------------|---------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| CONNECTED MATTERS (ANMM) |                                                                                                   |                                                      |                                                         |                                                                                                                                                                                                                                                                                                                                     |
| 80                       | CRL.REV.P.-576/2014<br>CRL.M.A. 14488/2014<br><br>WITH CRL.REV.P. 142/2015<br>CRL.REV.P. 534/2016 | VINOD KUMAR JHA<br>V/s CBI                           | MANU SHARMA,<br>SANJEEV BHANDARI                        |                                                                                                                                                                                                                                                                                                                                     |
|                          |                                                                                                   | OTHER DETAILS OF ADVOCATES:                          |                                                         | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2/A/2006)<br>CRL.REV.P. 569/2014 FILED BY SAMBHAJILAL (DISPOSED ON : 2014-09-12 )<br>CRL.REV.P. 142/2015 FILED BY VIJENDER RANA (D. OF HEARING : 2025-04-15 )<br>CRL.M.C. 4173/2016 FILED BY KULBHUSHAN PARASHAR (DISPOSED ON : 2017-07-18 )<br><br>P.S.-FIR NO. :(CBI-2/A/2006)   |
| 81                       | CRL.REV.P.-142/2015<br>CRL.M.A. 3516/2015<br><br>WITH CRL.REV.P. 576/2014                         | VIJENDER RANA<br>V/s CENTRAL BUREAU OF INVESTIGATION | TRIDEEP PAIS                                            |                                                                                                                                                                                                                                                                                                                                     |
|                          |                                                                                                   | OTHER DETAILS OF ADVOCATES:                          |                                                         | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2/A/2006)<br>CRL.REV.P. 569/2014 FILED BY SAMBHAJILAL (DISPOSED ON : 2014-09-12 )<br>CRL.REV.P. 576/2014 FILED BY VINOD KUMAR JHA (D. OF HEARING : 2025-04-15 )<br>CRL.M.C. 4173/2016 FILED BY KULBHUSHAN PARASHAR (DISPOSED ON : 2017-07-18 )<br><br>P.S.-FIR NO. :(CBI-2/A/2006) |
| 82                       | CRL.REV.P.-534/2016<br>CRL.M.A. 12642/2016                                                        | ABHISHEK VERMA<br>V/s CBI                            | MANVINDER SINGH<br>& DINHAR TAKIAR,<br>SANJEEV BHANDARI |                                                                                                                                                                                                                                                                                                                                     |
|                          |                                                                                                   | OTHER DETAILS OF ADVOCATES:                          |                                                         | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2(A)-2006)<br>CRL.M.C. 3226/2016 FILED BY ABHISHEK VERMA THR. HIS WIFE/PEROKAR ANCA VERMA (DISPOSED ON : 2018-10-29 )<br><br>P.S.-FIR NO. :(CBI-2(A)-2006)                                                                                                                         |

COURT NO. 32  
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

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| ITEM NUMBER                                            | CASE NUMBER                                                                                   | PARTY NAME                                                                                                                                                                                                                                                                    | ADVOCATE NAME                          | OTHER INFORMATION                                                                                                                                                                                                                    |
|--------------------------------------------------------|-----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| BAIL                                                   |                                                                                               |                                                                                                                                                                                                                                                                               |                                        |                                                                                                                                                                                                                                      |
| 77                                                     | BAIL APPLN.-281/2025<br>CRL.M.A. 2023/2025<br>CRL.M.A. 6891/2025<br>WITH BAIL APPLN. 330/2025 | BHASKAR YADAV<br>V/s DIRECTORATE OF ENFORCEMENT                                                                                                                                                                                                                               | SAMARTH KRISHAN LUTHRA,<br>ANURAG JAIN |                                                                                                                                                                                                                                      |
|                                                        |                                                                                               | OTHER DETAILS OF ADVOCATES:<br>SAMARTH KRISHAN<br>LUTHRA(SKLUTHRA1995@GMAIL.COM)(9910849026)(PETITIONER)<br>DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)<br>DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)                                          |                                        | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024)<br>BAIL APPLN. 330/2025 FILED BY ASHOK KUMAR SHARMA (D. OF HEARING : 2025-04-15 )<br><br>P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024) |
| AFTER NOTICE MISC. MATTERS(QUASHING OF FIR/PROCEEDING) |                                                                                               |                                                                                                                                                                                                                                                                               |                                        |                                                                                                                                                                                                                                      |
| 78                                                     | BAIL APPLN.-330/2025<br>CRL.M.A. 2409/2025<br>CRL.M.A. 2410/2025<br>CRL.M.A. 7482/2025        | ASHOK KUMAR SHARMA<br>V/s DIRECTORATE OF ENFORCEMENT                                                                                                                                                                                                                          | DEBAYAN GANGOPADHYAY, VIVEK GURNANI    |                                                                                                                                                                                                                                      |
|                                                        |                                                                                               | OTHER DETAILS OF ADVOCATES:<br>ABHIR DATT (DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER)<br>DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)<br>VIVEK GURNANI (VIVEK.GURNANI14@GMAIL.COM)(9999711099)(PETITIONER)<br>DEBAYAN (DEBAYAN.GY@GMAIL.COM)(0)(RESPONDENT) |                                        | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024)<br>BAIL APPLN. 281/2025 FILED BY BHASKAR YADAV (D. OF HEARING : 2025-04-15 )<br><br>P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024)      |
| FRESH MATTERS & APPLICATIONS                           |                                                                                               |                                                                                                                                                                                                                                                                               |                                        |                                                                                                                                                                                                                                      |
| 79                                                     | CRL.L.P.-177/2025<br>CRL.M.A. 7868/2025                                                       | RENU JHA<br>V/s SHOAIB                                                                                                                                                                                                                                                        | NIPUN BHARDWAJ                         |                                                                                                                                                                                                                                      |
|                                                        |                                                                                               | OTHER DETAILS OF ADVOCATES:<br>NIPUN BHARDWAJ (NIPUNBHARDWAJJ@GMAIL.COM)(9811368654)(PETITIONER)                                                                                                                                                                              |                                        |                                                                                                                                                                                                                                      |

|                                                                 |                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                    |
|-----------------------------------------------------------------|---------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                                                 |                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                    |
| AFTER NOTICE MISC. MATTERS                                      |                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                    |
| 80                                                              | CRL.A.-731/2003                                                                       | KAYYUM<br>V/s THE STATE OF NCT OF DELHI                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | THR. JAIL NO. 4, RAJESH MAHAJAN                                                                                                             |                                                                                                                                                                                                                                                                                                                                    |
|                                                                 |                                                                                       | OTHER DETAILS OF ADVOCATES:<br>WITHOUT GENERATE ( ) ( )                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                                                                             | P.S.-FIR NO. :(GOKULPURI-211/2000)                                                                                                                                                                                                                                                                                                 |
| 81                                                              | CRL.REV.P.-19/2018                                                                    | CENTRAL BUREAU OF INVESTIGATION<br>V/s JAGDISH SETHI & ANR                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | RAJDIPA BEHURA, K G MISHRA                                                                                                                  |                                                                                                                                                                                                                                                                                                                                    |
|                                                                 |                                                                                       | OTHER DETAILS OF ADVOCATES:<br>RAJDIPA BEHURA ( ) (9811533814) (PETITIONER)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                                                                                                             | OTHER CASE FILED AGAINST SAME P.S.-FIR<br>NO. :(CBI-4-90)<br>CRL.M.C. 1995/2017 FILED BY JAGDISH<br>SETHI (DISPOSED ON : 2017-09-04 )<br>CRL.M.C. 1987/2017 FILED BY KRISHAN<br>KANT BINDAL (DISPOSED ON : 2023-11-16 )<br>CRL.REV.P. 295/2017 FILED BY R.C. SUNEJA<br>(DISPOSED ON : 2017-09-04 )<br><br>P.S.-FIR NO. :(CBI-4-90) |
| 82                                                              | CRL.REV.P.-599/2022<br>WITH CRL.REV.P. 20/2024                                        | PRIYANKA CHAUDHARY<br>V/s PRAVEEN TEOTIA                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | MAN MOHAN SWAROOP                                                                                                                           |                                                                                                                                                                                                                                                                                                                                    |
|                                                                 |                                                                                       | OTHER DETAILS OF ADVOCATES:<br>SANYOGITA<br>SWAROOP(SWAROOP_SANYOGITA@YAHOO.COM)(9868283777)(PETITIONER)<br>MANMOHAN<br>SWAROOP(SWAROOP_MANMOHAN@YAHOO.COM)(9818992285)(PETITIONER)<br>VIVEK KUMAR SHARMA(VIVEKKUMARSHARMA83@GMAIL.COM)( )(RESPONDENT)<br>MAN MOHAN<br>SWAROOP(SWAROOP_MANMOHAN@YAHOO.COM)(9818992285)(PETITIONER)                                                                                                                                                                                                                                                                                  |                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                    |
| 83                                                              | CRL.REV.P.-20/2024<br>CRL.M.A. 283/2024                                               | PRAVEEN TEOTIA<br>V/s PRIYANKA CHAUDHARY & ANR.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | VIVEK SHARMA                                                                                                                                |                                                                                                                                                                                                                                                                                                                                    |
|                                                                 |                                                                                       | OTHER DETAILS OF ADVOCATES:<br>VIVEK SHARMA<br>(VIVEKKUMARSHARMA83@GMAIL.COM)(9910962191)(PETITIONER)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                    |
| 84                                                              | CM APPL. 73837/2024<br>CM APPL. 8765/2025<br>In W.P.(C)-16920/2024(Disposed off case) | SH VIKASH KUMAR AND ORS<br>V/s ALL INDIA COUNCIL FOR TECHNICAL<br>EDUCATION AND ANR                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | RAJIV AGARWAL, DEVVRAT YADAV,<br>ARJUN MITRA                                                                                                |                                                                                                                                                                                                                                                                                                                                    |
|                                                                 |                                                                                       | OTHER DETAILS OF ADVOCATES:<br>RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)<br>ANIL SONI, BECIL(ANILSONI42@GMAIL.COM, DIRECTOR@BECIL.COM,<br>CMDBECIL@BECIL.COM)(9312224805)(RESPONDENT)<br>RAJIV AGARWAL , MEGHNA<br>DE(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)<br>ANILSONI(ANILSONI42@GMAIL.COM)(0)(RESPONDENT)<br>CMD BECIL(CMDBECIL@BECIL.COM)(0)(RESPONDENT)<br>BECIL(DIRECTOR@BECIL.COM)(0)(RESPONDENT)<br>DEVVRAT YADAV(ANILSONI.AICTE@GMAIL.COM)(9312224805)(PETITIONER)<br>RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(0)(RESPONDENT)<br>ARJUN MITRA(AJMITRA@GMAIL.COM)(9810412737)(RESPONDENT) |                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                    |
| 85                                                              | W.P.(CRL)-768/2024                                                                    | SHRI MUKESH GARG<br>V/s THE STATE (NCT OF DELHI) THROUGH ITS<br>STANDING COUNSEL                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | AMIT VOHRA                                                                                                                                  |                                                                                                                                                                                                                                                                                                                                    |
|                                                                 |                                                                                       | OTHER DETAILS OF ADVOCATES:<br>AMIT VOHRA (AMITVOHRA56@GMAIL.COM)(9958258255)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                             | P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-<br>989/2023)                                                                                                                                                                                                                                                                                 |
| 86                                                              | W.P.(CRL)-3798/2024<br>CRL.M.A. 36542/2024                                            | MUKESH KATARIA<br>V/s GOVT OF NCT OF DELHI & ANR.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | MANISH KUMAR VIKKEY                                                                                                                         |                                                                                                                                                                                                                                                                                                                                    |
|                                                                 |                                                                                       | OTHER DETAILS OF ADVOCATES:<br>MANISH KUMAR<br>VIKKEY(MANISHADV.VIKKEY@YAHOO.IN)(9968435537)(PETITIONER)<br>KAPIL<br>SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                                                                             | P.S.-FIR NO. :(MEHRAULI-259/2023)                                                                                                                                                                                                                                                                                                  |
| SPECIAL BENCH MATTERS(AS DIRECTED BY HON'BLE THE CHIEF JUSTICE) |                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                    |
| 87                                                              | CRL.A.-457/2003                                                                       | PRAMAJIT SINGH<br>V/s NARCOTICS CONTROL BUREAU                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | SUNIL MEHTA, SATISH, SUNIL K<br>KAPOOR, SUMEET VERMA/JAIL 2,<br>SATISH AGGARWAL, AGGARWAL,<br>ASHISH AGGARWAL, INDU KAUL,<br>SUBHASH BANSAL | Listing Remarks:<br>FOR DIRECTION                                                                                                                                                                                                                                                                                                  |
|                                                                 |                                                                                       | OTHER DETAILS OF ADVOCATES:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                    |

COURT NO. 22  
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

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| ITEM NUMBER                  | CASE NUMBER                                                  | PARTY NAME                                                                                                                                                                                                                                                                                                                                                                                                                   | ADVOCATE NAME                                               | OTHER INFORMATION                |
|------------------------------|--------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|----------------------------------|
| TOP OF THE BOARD             |                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                              |                                                             |                                  |
| 57                           | CM(M)-220/2024<br>CM APPL. 6870/2024                         | M/S GLOBAL SALES INDIA & ANR.<br>V/s AMIT SHARMA                                                                                                                                                                                                                                                                                                                                                                             | PANKAJ GUPTA                                                | Listing Remarks:<br>FOR DISPOSAL |
|                              |                                                              | OTHER DETAILS OF ADVOCATES:<br>PANKAJ<br>GUPTA(PANKAJGUPT1@REDIFFMAIL.COM)(9811541144)(PETITIONER)<br>KARAN<br>BANSAL(KRNAGGARWAL@GMAIL.COM)(8076546440)(PETITIONER)<br>AMIT SHARMA(ARIAINTERNATIONALS@GMAIL.COM)()(RESPONDENT)<br>DURGESH(ADV.DURGESHGUPTA@GMAIL.COM)()(RESPONDENT)                                                                                                                                         |                                                             |                                  |
| FRESH MATTERS & APPLICATIONS |                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                              |                                                             |                                  |
| 58                           | CM APPL. 21624/2025<br>In CM(M)-2006/2023                    | SMT. HARDEVI @ MAMTA & ORS.<br>V/s SH. JAGDISH & ORS.                                                                                                                                                                                                                                                                                                                                                                        | AKHIL PRATAP SINGH, DINESH<br>KUMAR CHAWLA, JEETIN<br>JHALA |                                  |
|                              |                                                              | OTHER DETAILS OF ADVOCATES:<br>DINESH KUMAR<br>CHAWLA(DINESHKCHAWLA@YAHOO.CO.IN)(9810283793)(PETITIONER)<br>DINESH<br>KUMAR(DINESHKUMARCHAWLA@YAHOO.CO.IN)(0)(RESPONDENT)<br>JEETIN JHALA(JEETINJJ@GMAIL.COM)(9560114048)(PETITIONER)                                                                                                                                                                                        |                                                             |                                  |
| 59                           | CM(M)-4193/2024<br>CM APPL. 75908/2024                       | KAMLA THADANI ALIAS SONA<br>THADANI<br>V/s ASHOK THADANI & ORS.                                                                                                                                                                                                                                                                                                                                                              | ALOK BHACHAWAT                                              |                                  |
|                              |                                                              | OTHER DETAILS OF ADVOCATES:                                                                                                                                                                                                                                                                                                                                                                                                  |                                                             |                                  |
| AFTER NOTICE MISC. MATTERS   |                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                              |                                                             |                                  |
| 60                           | CM(M)-600/2023<br>CM APPL. 18756/2023<br>CM APPL. 46259/2024 | POONAM KUMAR<br>V/s YASH PAL KARVAL THROUGH LRS<br>MS. KANCHAN KARVAL & ORS.                                                                                                                                                                                                                                                                                                                                                 | R. K. SAINI, R. K. SAINI, ANMOL<br>SETHI                    |                                  |
|                              |                                                              | OTHER DETAILS OF ADVOCATES:<br>R K SAINI , DASMESH<br>TRIPATHI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER)<br>CLDHAWAN(CLDHAWAN@GMAIL.COM)()(RESPONDENT)<br>R K SAINI , DASHMAESH<br>TRIPATHI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER)<br>CLDHAWAN(CLDHAWAN@GMAIL.COM)(9810118375)(RESPONDENT)<br>RAKESH(RKSAINI6458@GMAIL.COM)(0)(PETITIONER)<br>VINEET CHADHA<br>(ANMOLSETHI15@GMAIL.COM)(9953308007)(RESPONDENT) |                                                             |                                  |
| 61                           | CM(M)-2622/2024<br>CM APPL. 30460/2024                       | DR. SYAMASIS BANDYOPADHYAY<br>V/s DR. KALYANI DAS SARKAR & ORS.                                                                                                                                                                                                                                                                                                                                                              | SUGATA SHANKAR ROY                                          |                                  |
|                              |                                                              | OTHER DETAILS OF ADVOCATES:                                                                                                                                                                                                                                                                                                                                                                                                  |                                                             |                                  |
| 62                           | CM(M)-4024/2024<br>CM APPL. 71889/2024                       | MANISH SACHDEVA (PROP)M/S<br>AANAV CONSTRUCTION CO<br>V/s LT. COL ADARSH KUMAR KAPOOR                                                                                                                                                                                                                                                                                                                                        | MANISH KUMAR                                                |                                  |
|                              |                                                              | OTHER DETAILS OF ADVOCATES:<br>MANISH KUMAR<br>(MANISH@XANDERLEGALSOLUTIONS.COM)(9643867018)(PETITIONER)<br>MANISH(UJJWALLAW@GMAIL.COM)(0)(RESPONDENT)                                                                                                                                                                                                                                                                       |                                                             |                                  |

| ITEM NUMBER                  | CASE NUMBER                                                                          | PARTY NAME                                                                                                                                                                                                                          | ADVOCATE NAME                          | OTHER INFORMATION |
|------------------------------|--------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|-------------------|
| FRESH MATTERS & APPLICATIONS |                                                                                      |                                                                                                                                                                                                                                     |                                        |                   |
| 63                           | CM(M)-662/2025<br>CM APPL. 20990/2025<br>CM APPL. 20991/2025                         | M/S NOVEL ELECTRONICS PVT. LTD.<br>V/s MOTI LAL JAIN (DECEASED)<br>THROUGH LRS & ANR.                                                                                                                                               | ASHOK GURNANI                          |                   |
|                              |                                                                                      | OTHER DETAILS OF ADVOCATES:<br>ASHOK<br>GURNANI(ASHOKGURNANI1981@GMAIL.COM)(9810109039)(PETITIONER)<br>ROHIT GOEL(ROHITGOEL1975@GMAIL.COM,<br>KKBAHRI@GMAIL.COM)(0)(RESPONDENT)                                                     |                                        |                   |
| AFTER NOTICE MISC. MATTERS   |                                                                                      |                                                                                                                                                                                                                                     |                                        |                   |
| 64                           | CM(M)-3618/2024<br>CM APPL. 47816/2024<br>CM APPL. 67203/2024<br>CM APPL. 18291/2025 | KAMAL KUMAR BAHRI<br>V/s MOTI LAL JAIN (SINCE DECEASED<br>THROUGH LRS & ORS.                                                                                                                                                        | JAGDEEP KUMAR SHARMA,<br>VIMAL KHURANA |                   |
|                              |                                                                                      | OTHER DETAILS OF ADVOCATES:<br>JAGDEEP<br>SHARMA(SOURABH@FIRSTASSOCIATES.IN)(9990241436)(PETITIONER)<br>ROHIT GOEL(ROHITGOEL1975@GMAIL.COM)(0)(RESPONDENT)<br>KARTIKAY<br>SHARMA(SOURABH@FIRSTASSOCIATS.IN)(9818030893)(PETITIONER) |                                        |                   |

NOTE:CM APPL.21624/2025 SHALL BE TAKEN UP ALONGWITH CM(M) -2006/2023 LISTED AT ITEM NO.19

COURT NO. 16  
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[faisal.zaki@dhc.nic.in](mailto:faisal.zaki@dhc.nic.in)

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MEETING NUMBER: 25127330441

| ITEM NUMBER                  | CASE NUMBER                                                                                                                   | PARTY NAME                                                                                                                                                                                                                                                             | ADVOCATE NAME                                                                                                                                    | OTHER INFORMATION |
|------------------------------|-------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|
| FRESH MATTERS & APPLICATIONS |                                                                                                                               |                                                                                                                                                                                                                                                                        |                                                                                                                                                  |                   |
| 38                           | CM APPL. 21626/2025<br>In RFA-590/2019                                                                                        | DELHI DEVELOPMENT AUTHORITY<br>V/s IKRAM KHAN                                                                                                                                                                                                                          | BEENASHAW N SONI, KAMLESH KUMAR MISHRA                                                                                                           |                   |
|                              |                                                                                                                               | OTHER DETAILS OF ADVOCATES:<br>BEENASHAW N SONI()(9810046611)(PETITIONER)<br>KAMLESH KUMAR MISHRA &<br>RENU(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(RESPONDENT)<br>BEENASHAW N SONI(BEENASHAW@GMAIL.COM)(0)(RESPONDENT)<br>DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) |                                                                                                                                                  |                   |
| AFTER NOTICE MISC. MATTERS   |                                                                                                                               |                                                                                                                                                                                                                                                                        |                                                                                                                                                  |                   |
| 39                           | FAO-336/2015<br>CM APPL. 23195/2015<br>CM APPL. 956/2022<br>CM APPL. 58114/2023<br>CM APPL. 25795/2024<br>CM APPL. 41797/2024 | GULBAGH CHADHA<br>V/s DILBAG CHADHA (DECEASED) THR<br>ITS LEGAL HEIRS & ORS                                                                                                                                                                                            | M/S B K S LAW FIRM, RIZWAN,<br>SUDHIR BATRA, ROHIT<br>KHANNA, BHUPENDRA KUMAR<br>TYAGI, ATUL AHLAWAT,<br>SHAKUL RAJESH GHATOLE,<br>AJAY MALHOTRA |                   |

|  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |  |
|--|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
|  | <p>OTHER DETAILS OF ADVOCATES:<br/>RIZWAN (RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER)<br/>SANTOSH KUMAR<br/>TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)<br/>AJAY MALHOTRA (AJAYMALHOTRA.ADV@YAHOO.IN)()(RESPONDENT)<br/>G.MADHOK(G.MADHOK123@GMAIL.COM)()(RESPONDENT)<br/>K KARTIK KHANNA (KKARTIKKHANNA@GMAIL.COM)()(RESPONDENT)<br/>NEERAJ CHADHA (NEERAJCHADHA41@GMAIL.COM)()(RESPONDENT)<br/>RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER)<br/>G MADHOK(G.MADHOK123@GMAIL.COM)()(RESPONDENT)<br/>GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)<br/>NEERAJ(NEERAJCHADHA41@GMAIL.COM)()(RESPONDENT)<br/>K KARTIK KHANNA(KKARTIKKHANNA@GMAIL.COM)()(RESPONDENT)<br/>RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER)<br/>NEERAJ(NEERAJCHADHA41@GMAIL.COM)()(RESPONDENT)<br/>G MADHOK(G.MADHOK123@GMAIL.COM)()(RESPONDENT)<br/>NEERAJ(NEERAJCHADHA41@GMAIL.COM)()(RESPONDENT)<br/>GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)<br/>KARTIK(KKARTIKKHANNA@GMAIL.COM)()(RESPONDENT)<br/>RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER)<br/>GAURAV MADHOK(G.MADHOK123@GMAIL.COM)(0)(RESPONDENT)<br/>NEERAJ CHADHA(NEERAJCHADHA41@GMAIL.COM)(0)(RESPONDENT)<br/>KARTIK KHANNA(KKARTIKKHANNA@GMAIL.COM)(0)(RESPONDENT)<br/>GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)<br/>RIZWAN (RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER)<br/>SHAKUL RAJESH<br/>GHATOLE(SHAKULGHATOLE@YAHOO.COM)(8554954712)(RESPONDENT)<br/>AJAY MALHOTRA<br/>(AJAYMALHOTRA.ADVOCATE@YAHOO.IN)(9811196646)(RESPONDENT)</p> |  |
|--|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|

COURT NO. 29  
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[akhil.saxena@dhc.nic.in](mailto:akhil.saxena@dhc.nic.in)

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| ITEM NUMBER                  | CASE NUMBER                                  | PARTY NAME                                                                                                                                                                         | ADVOCATE NAME  | OTHER INFORMATION                                                                                                                                                                                                                                            |
|------------------------------|----------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| BAIL                         |                                              |                                                                                                                                                                                    |                |                                                                                                                                                                                                                                                              |
| 51                           | BAIL APPLN.-331/2024                         | ROHIT CHAUHAN<br>V/s THE STATE NCT OF DELHI                                                                                                                                        | SHARDA         |                                                                                                                                                                                                                                                              |
|                              |                                              | OTHER DETAILS OF ADVOCATES:<br>SHARDA GARG (RAJIVSONIDOLLY@GMAIL.COM)(989935581)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)      |                | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-476/2023)<br>BAIL APPLN. 4092/2023 FILED BY ROHIT CHAUHAN (DISPOSED ON : 2023-12-12 )<br>BAIL APPLN. 1650/2024 FILED BY ROHIT CHAUHAN (DISPOSED ON : 2024-05-09 )<br><br>P.S.-FIR NO. :(NARELA-476/2023) |
| 52                           | BAIL APPLN.-4725/2024                        | EMMA ODOGWU EMEAFU @ JOSHUA<br>@EMMANUEL CHIKE EMEAFU<br>V/s NARCOTIC CONTROL BUREAU                                                                                               | VIKAS GAUTAM   |                                                                                                                                                                                                                                                              |
|                              |                                              | OTHER DETAILS OF ADVOCATES:<br>VIKAS GUATAM(VIKASGAUTAM20123@GMAIL.COM)(9868375074)(PETITIONER)<br>NARCOTICS CONTROL<br>BUREAU(OFFICEOFUTSAVSINGHBAINS@GMAIL.COM)(0)(RESPONDENT)   |                | P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 230/2024)                                                                                                                                                                                                                 |
| FRESH MATTERS & APPLICATIONS |                                              |                                                                                                                                                                                    |                |                                                                                                                                                                                                                                                              |
| 53                           | BAIL APPLN.-1417/2025<br>CRL.M.A. 11060/2025 | CHANDER MOHAN GILHOTRA<br>V/s STATE OF NCT OF DELHI                                                                                                                                | HIMANSHU TYAGI |                                                                                                                                                                                                                                                              |
|                              |                                              | OTHER DETAILS OF ADVOCATES:<br>HIMANSHU TYAGI(ADV.HIMANSHUTYAGI@GMAIL.COM)(9654010728)(PETITIONER)<br>KAPIL<br>SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) |                | P.S.-FIR NO. :(BAWANA-CC 280/2025)                                                                                                                                                                                                                           |

15.04.2025

## SUPPLEMENTARY CAUSE LIST

**COURT NO. 27**  
**HON'BLE MR.JUSTICE RAVINDER DUDEJA**

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| ITEM NUMBER                             | CASE NUMBER                                                                         | PARTY NAME                                                                                                                                                                                                                                                                      | ADVOCATE NAME                                                  | OTHER INFORMATION |
|-----------------------------------------|-------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------|-------------------|
| <b>FRESH MATTERS &amp; APPLICATIONS</b> |                                                                                     |                                                                                                                                                                                                                                                                                 |                                                                |                   |
| 66                                      | CM APPL. 18867/2025<br>REVIEW PET. 191/2025<br>In CM(M)-915/2019(Disposed off case) | DEVI CHARAN & ANR<br>V/s RANPAT SINGH & ORS                                                                                                                                                                                                                                     | JAI SAHAI ENDLAW, GURMEHAR<br>SINGH SISTANI, VARUN<br>MEHLAWAT |                   |
|                                         |                                                                                     | OTHER DETAILS OF ADVOCATES:<br>JAI SAHAI ENDLAW()(9811122114)(PETITIONER)<br>GURMEHAR S. SITANI<br>(VARUN_MEHLAWAT@YAHOO.CO.IN)(0)(RESPONDENT)<br>JAI JSE CHAMBERS(JAI@JSECHAMBERS.COM)(0)(RESPONDENT)<br>VARUN<br>MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)(9873486348)(PETITIONER) |                                                                |                   |

**HIGH COURT OF DELHI**  
**09.04.2025.**

## REGISTRAR( LISTING)

////////////////////////////////////

15.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)  
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

**NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.**

**(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))**

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**MATTER OF THE CAUSE LIST DATED 14.04.2025**

**NOTE: CS(OS) 2042/2011 MAY BE TREATED AS DELETED.**

\*\*\*\*\*

**Concluded  
BY ORDER  
REGISTRAR ORIGINAL**

15.04.2025

SUPPLEMENTARY LIST

ROOM NO. 121, FIRST FLOOR, BLOCK-A  
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

| ITEM NUMBER                  | CASE NUMBER                            | PARTY NAME                                                                                                                                                                                                                                     | ADVOCATE NAME                                   | OTHER INFORMATION |
|------------------------------|----------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|-------------------|
| FRESH MATTERS & APPLICATIONS |                                        |                                                                                                                                                                                                                                                |                                                 |                   |
| 1                            | CM APPL. 21628/2025<br>In RFA-666/2018 | FOOD COPORATION OF INDIA<br>V/s M/S S.K FOOD INDUSTRIES                                                                                                                                                                                        | GUNJAN SINGH, AASTHA KHANNA,<br>SAUNDARYA SINGH |                   |
|                              |                                        | <b>OTHER DETAILS OF ADVOCATES:</b><br>GUNJAN SINGH()(9958150804)(PETITIONER)<br>SANJIV KUMAR AND<br>AASTHA(SANJIVKUMARADVOCATE@HOTMAIL.COM)(7827292957)(RESPONDENT)<br>SAUNDARYA<br>SINGH(KAMLAKSHI.SINGH@YAHOO.CO.IN)(9873408273)(PETITIONER) |                                                 |                   |

R-111, GROUND FLOOR LC -II,  
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

| ITEM NUMBER                  | CASE NUMBER                               | PARTY NAME                                                                                                                                                                                        | ADVOCATE NAME      | OTHER INFORMATION                            |
|------------------------------|-------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|----------------------------------------------|
| FRESH MATTERS & APPLICATIONS |                                           |                                                                                                                                                                                                   |                    |                                              |
| 24                           | CRL.M.C.-2507/2025<br>CRL.M.A. 11218/2025 | MR. VINAY KUMAR<br>V/s STATE OF GOVERNMENT OF NCT<br>OF DELHI & ORS.                                                                                                                              | DIVYANSHU NAUTIYAL |                                              |
|                              |                                           | <b>OTHER DETAILS OF ADVOCATES:</b><br>DIVYAANSHU<br>NAUTIYAL(DIVYANSHUAUTIYAL62@GMAIL.COM)(9625108773)(PETITIONER)<br>KAPIL<br>SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) |                    | P.S.-FIR NO.<br>:(PUNJABI BAGH-<br>540/2024) |

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